

1	2	3
15. Kasauli . . . . .		6
16. Kashlog . . . . .		3
17. Kunihar . . . . .		5
18. Mjholi . . . . .		3
19. Nalagarh. . . . .		41
20. Oachghat . . . . .		31
21. Parwanoo . . . . .		27
22. Ramshehar . . . . .		..
23. Sabathu . . . . .		21
24. Sairy . . . . .		34
25. Solan . . . . .		125
26. Manpura. . . . .		4
		<b>433</b>
UNA		
1. Amb . . . . .		12
2. Bangana . . . . .		4
3. Bhanjal . . . . .		2
4. Bhera . . . . .		4
5. Chintpurni . . . . .		11
6. Daulatpur . . . . .		9
7. Dulehar . . . . .		10
8. Gagret . . . . .		06
9. Haroli . . . . .		1
10. Lathiani . . . . .		3
11. Mehatpur . . . . .		7
12. Nehrian . . . . .		11
13. Panjawaer . . . . .		16
14. Saloh . . . . .		11
15. Santokhgarh . . . . .		1
16. Swaritakoti . . . . .		6
17. Thanakalan . . . . .		10
18. Una . . . . .		170

(b) The waiting list of pending telephone connections will be cleared progressively during the first three years of 8th Plan period by the expansion of the network in Himachal Pradesh to provide telephones practically on demand in all local exchange systems with capacity upto 5000 lines and to constain the waiting period on an average to one year in local exchange systems with a capacity of more than 5000 lines by the end of 8th Plan.

#### Long wait for Telephone Connections

2285. SHRI KRISHAN LAL SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

fa) whether the attention of Government has been drawn to the news-item captioned '16-Year wait for phone connection published in the 'Tribune' dated the 11th May, 1990;

(b) if so, the detai's in this regard;

(c) the number of applications for telephone connections pending in different States for the last 15, 10 and 5 years respectively; and

(d) the number of telephone exchanges likely to be opened in different States to clear the pending applications and by when?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) Demand for new telephone connection in the name of Shri Ram Prakash Bholi, 683, Church Road, • Civil Lines, Ludhiana, stands registered at General W/L No. 5172 dated 2.6.73 (wrongly printed as 172 dated 2-6-73). The said party also registered one more telephone under OYT scheme. OYT/W/L No. 1658 dated 2-6-73. The name of the said party for both connections was

finally removed from the W/L register as the party failed to deposit the amount of advance deposit under new policy enacted on 1-9-75.

Dalip Singh Multani's W/L No. in SS category is 24-A/1 dated 31-10-84. His W/L is now No. 1 at the top in Sector 2 area. SS category has been cleared upto 31-B dated 3-9-1985. He could not be given telephone connection earlier as the area was Technically Not Feasible. He will be the first person to be provided telephone in the area as soon as the area becomes Technically Feasible.

(c) and (d) The information is being collected and will be laid on the Table of the House.

**S.T.D. Facility to SIPCOT Complex in Nanamadurai of Tamil Nadu.**

2286. SHRI PASUMPON THA. KIRUTTINAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Nanamadurai of Tamil Nadu where a SIPCOT complex has come up has not been connected with S.T.D. facilities so far and if so, the reasons thereof ;

(b) whether Government have drawn up any programme to connect all block head-quarters of Pas-umpon Thevas Thirumagan Direct with Sivagangai Madras, etc. in -Tamil Nadu ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESH-WAR MISHRA) : (a) Yes, Sir.

It was not a priority station during the 7th Plan period.

(b) Yes, Sir.

(c) STD facility is available at 3 places. For the remaining places, it will be provided progressively during the 8th Plan subject to availability of equipment.

**Telephone Services in the Country**

2287. SHRI B. K. HARI-PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that telephone services in the country, barring New Delhi continue to be in bad shape, specially in Industrial cities, like Bangalore and steps proposed to remedy this situation ;

(b) what are the comparative rental charges on phones in Delhi and other developing countries and Norway, U.K. etc.; and

(c) whether Government would improve the consumer redressal setup in the country" for setting the disputes relating to excess billing?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESH-WAR MISHRA) : (a) Telephone services in the country as well as in the industrial cities like Bangalore, are not in bad shape and are com-parable to services in Delhi. However, following steps have been taken for making the telephone services more efficient:

(i) Replacement of old and worn-out equipment by electronic equipment and installation of new electronic digital exchanges ;

(ii) Upgradation of external plant;

(iii) Improvement/modernisation of long distance transmission ;